09.09.2016
Hon'ble Dr. Murtaza Ali, J.M.
Hon'ble Ms. Nita Chowdhury, A.M.

List revised. None for the applicant. Shri Anil Kumar, counsel for the respondents is present.

From perusal of the file, it is evident that no one was present on behalf of the applicant on the last listed dates i.e. on 09.08.2016 and 16.08.2016. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

A.M.

J.M.

RKM/